



Interconnection TRAI <interconnection.trai@gmail.com>

Fw: Our view in Consultation Paper on Review of Interconnection Usage Charges.

1 message

Sekaran M. Sundaram <fedservorg@gmail.com>

Wed, Oct 16, 2019 at 1:15 AM

To: interconnection.trai@gmail.com, Joint Advisor CA <jaca@trai.gov.in>, TRAI HYDERABAD

<advisortraihyd@gmail.com>

Sir,

We please attach the above for your kind perusal and consideration in the larger interest of telecom consumers of this Nation.

Thanks and regards.

M. Sekaran.
President.
Federation of Consumer and Service Organisations,
Tiurchirappalli. Tamil Nadu.
Reg. CAG with TRAI

**Our view in Review of Interconnection Usage Charges...docx**

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FEDERATION OF CONSUMER AND SERVICE ORGANIZATIONS

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(Regd. No.CAG/01/2016 as a Consumer advocacy group with TRAI)

No.5, 4th Street, Lakshmipuram,
Tiruchirappalli – 620 010. T.N. State .

Through email: interconnection.trai@gmail.com

The Secretary

Telecom Regulatory Authority of India,
New Delhi – 110 002

16.10.2019

Through: Shri Sunil Kumar Singhal, Advisor (Broadband and P.A)

Sir,

Sub: Our view in C.P. on Review of Interconnection Usage Charges – reg:

Q.1.Is there a need to revise the applicable date for Bill And Keep (BAK) regime i.e. zero mobile termination charge from 01.01.2020? If yes, then what parameters should be adopted to decide the alternate date? Give your suggestions with justification.

Ans: Absolutely no need, the Regulator's notification IUC Regulation 2017 is strictly enforceable in the larger interest of telecom consumers.

As per the IUC Regulation termination charge is 0.06 paisa for minute from 1.10.2017 to 31.12.2019 and thereafter, no charges from 1.1.2020. This was decided before two years and no need to change. The usages will adjust with each others' interconnection usage consider the telecom consumers spreading with all TSPs.

Until now, most of the TSPs are not collecting termination charges for their some of their particular plans, except jio. The Jio has started free unlimited calls era,

but now it is charging termination charges from 10.10.2019 invariably of the plan until the decision of the regulator.

So, the Regulator will have no other option except to enforce their IUC Regulation, 2017 in the larger interest of telecom consumers of this Nation. There is no any substance to differ the date in enforcing the IUC Regulation, 2017. So, in the larger interest of telecom consumers as well as TSPs, the Regulatory will enforce its IUC Regulation, 2017 scrupulously.

Q2:Any other issue related with the domestic wireless termination charges.

Ans: No..

Thanking You, Sir,

Yours Faithfully,

M. Sekaran.

President.

CAG with TRAI